

Annexure-2														
Name of the corporate debtor: LOKAA HOUSING PRIVATE LIMITED ; Date of commencement of CIRP: 12th September 2025; List of creditors as on: 13.10.2025														
List of Unsecured financial creditors belonging to any class of creditors (Amount in ₹)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any may mutual dues, that may be set-	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	VIJAYA ENTERPRISES	21-09-2025	₹ 1,47,15,00,000	₹ 87,00,23,782	Financial Dues	-	-	NA	54%	₹ 60,14,76,218	-	-	-	-
2	Mr.S.SIVAKUMAR	25-09-2025	₹ 71,50,00,000	₹ 70,56,82,703	Financial Dues	-	-	NA	44%	-	-	₹ 93,17,297	-	-
3	LOKAA DEVELOPER PVT LTD (Under CIRP)	25-09-2025	₹ 4,98,17,000						-	₹ 4,98,17,000				-
4	LOKAA DEVELOPER PVT LTD (Under CIRP)	25-09-2025	₹ 20,00,000						-				₹ 20,00,000	-
	Total		₹ 2,23,83,17,000	₹ 1,57,57,06,485					98%	₹ 65,12,93,218		₹ 93,17,297	₹ 20,00,000	